

12.05 hrs.

(Conditions of Service) Act,
1954:—

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF DAMODAR
VALLEY CORPORATION FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): I beg to lay on the Table a copy of the Budget Estimates (Hindi version)* of the Damodar Valley Corporation for the year 1979-80, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-4975/79.]

NOTIFICATION UNDER ESSENTIAL COM-
MODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): I beg to lay on the Table a copy of Notification No. S.O. 258(E) (Hindi and English versions) published in Gazette of India dated the 7th May, 1979, requiring the use of all categories of steel to conform to conditions governing their acquisition with a view to checking mis-utilisation, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4576/79.]

NOTIFICATIONS UNDER HIGH COURT
JUDGES (CONDITIONS OF SERVICE) ACT,
UNDER SPECIAL COURTS ACT AND UNDER
COMPANIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the High Court Judges

(i) The High Court Judges Travelling Allowance (Amendment) Rules, 1979, published in Notification No. G.S.R. 502 in Gazette of India dated the 7th April, 1979.

(ii) The High Court Judges (Amendment) Rules, 1979, published in Notification No. G.S.R. 562 in Gazette of India dated the 21st April, 1979. [Placed in Library. See No. LT-4577/79.]

(2) A copy of Notification No. S.O. 323(E) (Hindi and English versions) published in Gazette of India dated the 30th May, 1979, regarding establishment of Special Courts, under section 13 of the Special Courts Act, 1979. [Placed in Library. See No. LT-4578/79.]

(3) A copy of the Cost Accounting Records (Tractors) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 660 in Gazette of India dated the 12th May, 1979, under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT-4579/79.]

STATEMENT RE. MARKET LOANS FLOATED
BY CENTRAL GOVERNMENT AND NOTI-
FICATION RE. 7YEAR NATIONAL RURAL
DEVELOPMENT BONDS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:—

- (1) A statement (Hindi and English versions) indicating the result of market loans floated by the Central Government in May and July, 1979. [Placed in Library. See No. LT-4580/79.]

*English version of the document was laid on the Table on the 15th May, 1979.

(2) A copy each of Notification Nos. G.S.R 388(E) and 390(E) (Hindi and English versions) published in Gazette of India dated the 22nd June, 1979, regarding issue of 7—Year National Rural Development Bonds [Placed in Library See No LT-4578/79]

(5) The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Bill, 1979

(6) The Haryana and Uttar Pradesh (Alteration of Boundaries) Bill, 1979

ASSENT TO BILLS

SECRETARY SU, I lay on the Table following three Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 18th may, 1979 —

- (1) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill 1979
- (2) The Union Duties of Excise (Distribution) Bill, 1979
- (3) The Goa Daman and Diu Appropriation (Second Vote on Account) Bill, 1979

2 Sir I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following six Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 18th May, 1979 —

- (1) The Estate Duty (Distribution) Amendment Bill, 1979
- (2) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1979
- (3) The Kosangas Company (Acquisition of Undertaking) Bill, 1979
- (4) The Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking Over of Management) Bill, 1979

12 07 hrs

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS

MR SPEAKER I have to inform the House that I have received a Notice of Motion of No-Confidence in the Council of Ministers under rule 198 from Shri Y B Chavan The notice as slightly edited reads as follows

“This House expresses its want of confidence in the Council of Ministers”

May I request those Members who are in favour of leave being granted to this Motion to rise in their places?

Several hon Members rose in their seats

MR SPEAKER The required number is there Therefore the leave is granted May I ask the Government as to when this motion might be taken up?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) It can be taken up at any time Perhaps, it may be put for tomorrow and the number of hours may be fixed

SHRI YESHWANTRAO CHAVAN (Satara) It may be taken up tomorrow or next week, I have no objection

SHRI RAVINDRA VARMA But we would like to complete the discussion and voting on this motion in this week itself.